

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III

(IB)-222(ND)/2017

IN THE MATTER OF:

Mr. S. Srinivas & Ors.

.....PETITIONER

Vs.

M/s. Unitech. Limited

.... RESPONDENT

SECTION :

Under Section 7 IBC Code 2016

Order delivered on 20.7.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/applicant :-

For the Respondent :-

ORDER

None appeared on behalf of the petitioner even at the time of second call.

Mr. Vineet Chaudhary, Practicing Company Secretary represented that he has instructions from the Corporate Debtor to put his appearance on behalf of it.

In the circumstances, let the matter be posted for the appearance of the petitioner on 24.7.2017, failing which the petition will be dismissed for non-prosecution.

List on 24.7.2017.

— \$d —  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
20.7.2017